

O.A No. 180/01004/2017

CORAM:

Blitz Mathew, 32 years,
S/o. P.V. Mathew
Staff Nurse, ESIC Hospital,
Udoygamandal, Ernakulam District – 683 501. - Applicant

[By Advocate Mr. C.S.G. Nair]

Versus

1. Director General, Employees' State Insurance Corporation,
Panchadeep Bhavan, CIG Marg, New Delhi – 110 001.
2. Deputy Director, Employees' State Insurance Corporation,
Panchadeep Bhavan, CIG Marg, New Delhi – 110 001.
3. Medical Superintendent,
ESIC Hospital, Asramam,
Kollam District – 691 002.
4. Medical Superintendent, ESIC Hospital, Udyogamandal,
Ernakulam District – 691 002.

[By Advocate : Mr. T.V. Ajayakumar]

The application having been heard on 23.02.2018, the Tribunal on the same day delivered the following:

ORDER

Per: U. Sarathchandran, Judicial Member

Mr. C.S.G. Nair, learned counsel for the applicant submitted that in the light of the reply statement filed by the respondents in this O.A, the applicant is satisfied with the steps taken by the respondents and hence they are withdrawing the O.A.

2. We permit the applicant to withdraw the O.A. O.A is disposed of as withdrawn. No order as to costs.

(Dated, 23rd February, 2018.)

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

(U. SARATHCHANDRAN)
JUDICIAL MEMBER

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Applicant's Annexures

Annexure A1	True copy of Advertisement.
Annexure A2	True copy of the Office Order No. 99/2017 dated 30.11.2017 issued by the 2 nd respondent.
Annexure A3	True extract of the Circular No. A22/15/01/IRT/2017-Medical VI dt: 31.01.2017 in respect of Staff Nurses issued by the 2 nd respondent.
Annexure A4	True copy of the Circular dt: 06.07.2017 showing the staff strength as on 31.03.2017 in the three ESIC Hospitals in Kerala.
Annexure A5	True copy of the seniority list dt: 28.10.2016.
Annexure A6	True copy of the extract of the advertisement dt. 03.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
Annexure A7	True copy of the letter No. Z-17/11/1/2008-Med. VI dt: 11.8.2015 issued by the 1 st respondent.
Annexure A8	True copy of the letter No. Z-17/11/1/2008-Med. VI dt: 29.09.2016 issued by the 1 st respondent.

Annexures of Respondents

Annexure R-1	True copy of ESIC Headquarters Office Memorandum No. W-17/11/1/N.S/2017/Med.-IV dated 23.01.2018.
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